

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.217 - IA/541(AHM)2022
in
CP(IB) 566 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Prutha Enterprise

.....Applicant

V/s

Origin Formulations Pvt Ltd

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Prutha Bhavsar, Adv. for Ms. Natasha Shah, Adv.

For the Income Tax : Ms. Kinjal Vyas, Adv. i/b Ms. Maithili Mehta, Adv.

For Union Bank of India :

ORDER

IA/541(AHM)2022

Relist the matter on 06.05.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)